

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN
ZONE, CHENNAI**

O.A. NO. 116 of 2023 (SZ)

Between:

Dr. Devesh Nigam

... Applicant

Vs

Telangana State Pollution Control Board & Others

... Respondents

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Date: 18.09.2024



Counsel for the 2nd Respondent

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Original Application No. 116 of 2023 (SZ)
[Earlier O.A. No. 740/2022(PB)]

IN THE MATTER OF:

Dr. Devesh Nigam. ...Applicant

Versus

Telangana State Pollution Control Board
and Ors. ...Respondents

REPORT FILED ON BEHALF OF RESPONDENT NO.

I, B.Madhavi D/o.Late B.Satyanarayana, aged about 55 years, Occ: ExecutiveEngineer,Hussain Sagar Lake Division,Hyderabad in Greater Hyderabad Municipal Corporation,Hyderabad, do hereby solemnly swear and state on oath as follows:

I submit that I am working as ExecutiveEngineer,Hussain Sagar Lake Division,Hyderabad and I have been authorised to file this Report on behalf of GHMC.

1. I state that the University of Hyderabad (Central University) is located in Gachibowli area of Greater Hyderabad Municipal Corporation (GHMC) and spread in an area of 1,800 Acres which includes campus buildings, Hostels and thickly vegetated open lands.

2. I state that the four water bodies namely i). Peacock Lake, ii) Chilukala Kunta iii). Gundla Kunta, iv). Gunneru Kunta are located within the premises of M/s. University of Hyderabad (Central University) and the Main source of the water for these water bodies is runoff rain water and un-treated sewage from residential colonies and surrounding habitations like TNGO colonies, stadium and surrounding areas.

3. I state that in regular inspections, we observed that untreated sewage water is coming from the residential colonies, Hotels, M/s. Telangana

Institute of Medical Sciences & Research (TIMS) and Gachibowli stadium located in upstream of the area and the sewage water is joining the Peacock Lake and causing water pollution.

4. I state that the peacock lake was a chain linking tank with gundla kunta which merges at checkdam with chilukala kunta and outflow is entering into the Nalagandla Lake.

5. I state that to protect the lake Hussain Sagar, Lakes division proposed an estimate in first stage which is from Gachibowli stadium to Peacock lake to lay pipe line of 1000mm dia with I&D structure (Interception & Diversion of water) and the same was sanctioned by COMMISSIONER OF GHMC for an amount of Rs.296.00Lakhs.

6. I state that after sanction the contract was allotted to contractor M/s Chandrika Reddy and concluded an agreement.No. 41/SE/ HL&WBMC / 2023-24, dt:12.03.2024 and the same was informed and explained to the Registrar of the University of Hyderabad and They have agreed to work in the premises of the college.

7. I state that the work had started on 11.05.2024 and pipe line laying for 50mtrs and excavation for 300mtrs was also completed on 19.06.2024.

8. I state that HMWSS submitted a report on 03.05.2024 to the Hon'ble NGT that as a short term measure, GHMC lakes division has taken up work and the same is in progress. I state that the university of Hyderabad had issued stop work notice dt 19.6.2024 stating that the sewage from the TNGO's colony will enter into the campus, which will affect the environment of the college (Letter is enclosed with this report).

Recommendations for protecting lakes from sewage drain into the lakes

1. Phase -I: Construction of sewage pipe line with I&D structure from Gachibowli stadium to Peacock lake surplus including all points entering from TNGO's colony along with chambers and

pipe line with 1000mm dia., it will divert the complete sewage mixing from peacock lake and deposit at surplus course.

2. Phase-II -From continuation of pipe line work from surplus course of peacock lake to the point where three lakes joins at checkdam which estimate is already submitted for Adminstration approval. If the Reach I is allowed to execute then the reach II will also be approved by GHMC.

9. At checkdam, a STP / *Advanced Oxidation Protocol* based on Ozonation must be provided by the concerned department to treat the complete collected the sewage drain and treated water can be allow to join the Nallagandla Lake.

10. I state that the HMWSS department must construct the sewage treatment plant and allow only treated water into the campus of the university so that complete campus will be free from sewage drain and the work can be continued by obtaining permission from the University.

For the above mentioned facts and circumstances, it is therefore prayed that this Hon'ble Tribunal may be pleased to close the O.A.No.116 of 2023 and pass such other order or orders as this Hon'ble Tribunal may deem fit and proper in the circumstances of the case and there by render Justice.

Dated at Hyderabad, on this the 18th day of September, 2024


DEPONENT

**Executive Engineer
Hussain Sagar Lake
Division, Hyderabad**

VERIFICATION

I, B.Madhavi D/o.Late B.Satyanarayana, aged about 55 years, Occ: ExecutiveEngineer,Hussain Sagar Lake Division,Hyderabad in do declare that the contents made in the above paragraphs are true and correct to the best of my knowledge, based on the records available with the respondent corporation and I believe the same to be true and correct.

Verified at Hyderabad, on this the 18th day of September, 2024

B. Madhavi
DEPONENT 18/9/24

**Executive Engineer
Hussain Sagar Lake
Division, Hyderabad**



Greater Hyderabad Municipal Corporation

హైదరాబాద్ మున్సిపల్ కార్పొరేషన్

Office of the OSD (Housing & Lakes), GHMC
5th floor, Head office, MC Tank Bund,
Liberty, Hyderabad.

Letter No. GHMC/OSD(H&L)/TA-V/K6/2024.

Dated: 23.01.2024.

LETTER OF ACCEPTANCE

To
M/s.Chandrika Reddy Civil Contractor,
House No:1-8-677/F, Flat No.201,
Padma Colony, Nallakunta,
Hyderabad,Telangana- 500044.
Mobile No.9849800625.

Gentleman,

Sub: GHMC – Engineering – “Construction of Sewage Diversion line at Peacock Lake (ID No: 3701), Gachibowli (V), Serilingampally (M), Hyderabad District” - Letter of Acceptance – Issued – Regarding.

Ref:-

- 1) NIT No: 43/SE/HL&WBMC/2023-24, Dt:08.08.2023.
- 2) Note Approval of the Commissioner, GHMC Dated: 20-01-2024 through e-Office File No.ENG P/WB/TNK/NW/0002/2024/EE-HSLD-GHMC.

Name of Work : “Construction of Sewage Diversion line at Peacock Lake (ID No: 3701), Gachibowli (V), Serilingampally (M), Hyderabad District ”

Amount of Estimate Contract Value	:	Rs. 2,14,34,993.00
Online Quoted Tender Percentage	:	@ (-)18.67% Less
Amount of Tender Contract Value	:	Rs. 1,74,33,079.81
Period of Completion	:	12 Months

This is to notify that your bid for execution of the “Construction of Sewage Diversion line at Peacock Lake (ID No: 3701), Gachibowli (V), Serilingampally (M), Hyderabad District” @ (-)18.67% Less than the Estimate Contract Value of Rs 2,14,34,993.00 with Tender contract value of Rs.1,74,33,079.81 (Rupees One Crore Seventy Four Lakhs Thirty Three Thousand and Seventy Nine and Paise Eighty One only) is hereby accepted as per the terms & conditions of bid.

You are here by requested to furnish the following documents and attend personally to the office of the Superintending Engineer, HL&WBMC, within one week for concluding agreement.

1. Balance EMD @ 1 1/2% of Estimate Contract Value of Rs.3,21,525/- in the shape of DD/ Irrevocable Bank Guarantee from any nationalized / scheduled banks in favour of the Commissioner, GHMC with a validity of 36 months (i.e.,12+24=36 months) including defect liability period.
2. Rs.100/- Non-Judicial stamp paper.
3. Produce the original certificates of the uploaded documents for verification in the office of the SE, HL&WBMC.
4. Appointment letters and willingness letters of technical personnel along with their copies of certificates.
5. Programme for the completion of work within Agreement period i.e. 12 months.

6. An amount of Rs.8,574/- in shape of DD in favour of Managing Director, TSTS, Hyderabad towards e-procurement Corpus fund(G.O. Ms.No:7, IT E&C (Eproc) Dept., Dt: 17.11.2016).
7. Necessary quality plan shall be submitted as per G.O.M.s. No. 94, dt. 01-07-2003 before grounding the work and also show proof of owning quality laboratory or having tie up with an established quality laboratory.
8. The work shall be commenced and completed within the agreement period.

The work should be started immediately after concluding the agreement. Please note that if you fail to conclude the agreement within One week, suitable action will be initiated as per A.P.D.S.S and Clauses of Terms and Conditions of Tender Document subject to modifications accepted by competent authority.

GST is applicable and will be operated as per the guidelines/instructions of the Government.

Receipt of this letter shall be acknowledged.

Yours Sincerely,

Sd/-
OSD (Housing & Lakes),
GHMC.

1. Copy submitted to the Commissioner, GHMC for favour of information.
2. Copy to the Engineer-in-Chief, GHMC for information.
3. Copy to the Chief Engineer (P), GHMC for information.

Copy to:

1. The Superintending Engineer, HL&WBMC for information and to take immediate necessary action as follows:
 - i. Obtaining the above mentioned 1 to 8 requirements by the bidder and confirm genuineness of certificates and documents uploaded by bidder which are considered for qualification.
 - ii. Conclude the Agreement immediately.
 - iii. Furnish the copy of the Agreement to this office for record.
2. The Executive Engineer, HSLD is requested to take necessary action on the following:
 - i. Shall ensure that the tenderer deploys key and critical equipment required for the work.
 - ii. Shall ensure that the tenderer engages technical persons as per tender conditions.
 - iii. Shall ensure that the taxes to be deducted are carefully recovered from the bidder.
 - iv. As per the instructions of the Commissioner, GHMC get the periodical inspection with QCC wing and third party QC to ensure the quality of the work.
3. The Superintending Engineer (QCC), GHMC for information and necessary action as per instructions of the Commissioner, GHMC that periodical inspections may be conducted to ensure the quality of the work.
4. The Examiner of Accounts, GHMC for information.

//T.C.F.B.O//

Dy.Chief Engineer(H&L),

G.H.M.C.

21/12/24

Greater Hyderabad Municipal Corporation

From
Sri P.Shankar Rao,
Executive Engineer,
Hussain Sagar Lake Division
Buddha Bhavan, 1st Floor,
MG.Road,
Secunderabad-500003.

To
The University Engineer,
University of Hyderabad,
Gachibowli, Hyderabad-500046

Lr.No. EE/HSLD/Tanks/2024/169

Dt: 22.02.2024

Sir,

Sub:- GHMC -Sewage diversion of Peacock lake, Gachibowli (V), Serlingamaply(M) in the premises of Hyderabad Central University – Maintenance of lake- Reg.


- Ref:-** 1.EE/HSLD/ Lr.No.EE/HSLD/HD/Aub-Div-II/Tanks/2022/327, Dt.25.03. 2022.
 2. LOZ Lr.No.GHMC/OSD(H&L)/TA-V/K6/2024,Dt.23.01.2024.
 3. Deputy Executive Engineer, Sub Division-I, Hussain Sagar Lake Division, Hyderabad. Lr. No. DEE/SD-1/HSLD/2024/53, Dt:22.02.2024.

With reference to the subject cited, it is to submit that, the tank namely Peacock lake, Gachibowli (V), Serlingamaply(M) is in the premises of HCU and maintained by GHMC.

Further, the sewage is entering into the lake from different outlets i.e Gachibowli Stadium and other 3 inlets from outside colonies. So, the estimate was prepared and sanctioned for approval. Therefore, the bidder floated the work on the e-procurement website and M/s Chandrika Reddy as L1 contractor has been allotted for 3rd cited of work for the execution.

In this connection, the sewage diversion work helps to remove sewage and only treated clean water will enter into the tank which is useful . It will also increase ground water level and useful for animals and plantation. The work of Sewage diversion of Peacock lake, Gachibowli (V), Serlingamaply (M) has to be taken up before monsoon as such it is requested to accord necessary permissions.

Yours faithfully,


 Executive Engineer,
 Hussain Sagar Lake Division,
 Hyderabad.



- Executive Engineer,
- Admin,
Hyderabad Central University
Hyderabad.

Dt: 14.03.

8

Sub: Sewage Diversion of Peacock Lake, Gachhi
Berhampally (M) in the premises of
Please permit the staff of contractor
execute the work.

Ref: EE, HCLD, Lr. No EE/HCLD/7ackes/2
Dt: 22.02.2024.

Please allow the labour & machine
the M/s Chandrika Reddy to execute the above
work until 31.06.2024.

Thanking you Sir,

Yours faithfully
[Signature]
14/3/24
Asst. Exec. &
HCLD.

This may be allowed till 31/6/24

AA
14/3/24

[Faint stamp and illegible text]

University of Hyderabad
Central University P.O.
Prof. C.R. Road,
Vanchinchi,
Hyderabad - 500 046



Office of
University Engineer,
Engineering Department
ue@uohyd.ernet.in
Ph. 23132300

Ref No. UH/Engg/UE/2024-25/1230

Date: 19.06.2024

To
Executive Engineer,
Hussain Sagar Lakes Division,
1st Floor, Buddha Bhavan, GHMC,
Hyderabad - 500 063.

Sir,

Sub:- Proposed Sewage diversion pipe line at the peacock lake, University of Hyderabad by the Hussain Sagar Lakes Division, GHMC – Reg.

Ref:- 1. UH/ENGG/UE/2024-25/1230 dated: 22.05.2024 addressed to the OSD (Housing and Lakes), GHMC.

2. Application dated 24.05.2024 of the AEE, Hussain Sagar Lakes Division requesting for providing power supply and permission for establishing labour camp in the University premises.

3. UH/Engg/UE/2024-25/1286 dated: 07.06.2024.

4. No. DEE/SD-I/HSLD/2024/629 dated: 12.06.2024.

With reference to your letters (2) & (4) cited, it is to inform that as per the layout attached to your letter dated: 12.06.2024, the outlet of the proposed sewage diversion pipe line is opening into the fresh water drain in the middle of the University, instead of after Nallagandla lake outside the University periphery. Hence, approval for taking up/continuing the subject work could not be considered. Therefore, it is requested to stop the work with immediate effect until further communication.

Yours faithfully

University Engineer

19/6/24

Copy to the:

1. Commissioner, GHMC, Head Office M.C. Tank Bund, Liberty, Hyderabad 500 063 for information and necessary action.
2. Managing Director, HMWS&SB, Khairtabad, Hyderabad for information and necessary action.

HCU Campus

Write a description for your map.

Legend

10

- Check Dam Propose STP
- Proposed Pipe Line R-II
- Sewage Entering
- Sewage PiPe Line Proposed R-I
- Untilled Path



**BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL SOUTHERN
ZONE, CHENNAI**

O.A. NO. 116 of 2023 (SZ)

Between:

Dr. Devesh Nigam

... Applicant

And

Telangana State Pollution Control
Board & Others

... Respondents

Report filed by the 2nd Respondent

M/s. D.Sreenivasan E.No. 158/1994
V.Jaiharisudhan, E. No. 3245/2016

Counsel for 2nd Respondent

Ph – 9841099880